

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of August, 2019.

| Name of the Court   | Civil   |          | Criminal |          | Petty Case |          | Total   |          |
|---|---------|----------|----------|----------|------------|----------|---------|----------|
|   | Pending | Disposal | Pending  | Disposal | Pending    | Disposal | Pending | Disposal |
| District & sessions Judge<br>Unakoti District, kailashahar.   | 107     | 15       | 91       | 10       | 18         | 0        | 216     | 25       |
| Addl. District & sessions Judge<br>kailashahar, Unakoti District.   | 29      | 15       | 34       | 6        | 0          | 0        | 63      | 21       |
| Civil Judge (Sr. division) & Asstt.<br>Sessions Judge, Kailashahar,<br>Unakoti District.  | 65      | 22       | 2        | 2        | 0          | 0        | 67      | 24       |
| Chief Judicial Magistrate-Cum-<br>Civil Judge(Sr. Division), Unakoti<br>District, Kailashahar.  | 54      | 5        | 214      | 131      | 114        | 111      | 382     | 247      |
| Civil Judge(Jr.Division)-Cum-<br>Judicial Magistrate 1st Class,<br>Kailashahar, Unakoti Judicial<br>District.                           | 111     | 22       | 196      | 67       | 96         | 89       | 403     | 178      |
| Judicial Magistrate 1 <sup>st</sup> Class- Cum-<br>Civil Judge(Jr.<br>Division),Kailashahar, Unakoti<br>Judicial District. (Court No.1) | 43      | 8        | 170      | 142      | 59         | 135      | 272     | 285      |
| Ju 'dicial Magistrate 1 st Class-<br>Cum-Civil Judge(Jr.<br>Division),Kailashahar, Unakoti<br>District. (Court No 2)                    | Vacant  |          |          |          |            |          |         |          |

**Remarks: 18 nos Consumer Protection (CP) Act cases of District & Sessions Court were  
Not entered in CIS hence those cases are shown in pending column of Petty case.**

No. 5289 /

Dated, Kailashahar  
The. 5/9/2019

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for  
Necessary compliance.

  
District & Sessions Judge  
Unakoti District, Kailashahar.